

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

32. C.P. (IB)-461/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Raysons Sand-ChemPvt.Ltd.

V/s

Birla Precision Technologies Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the applicant present and Professional representing the
Respondent also present. Counsel for the Applicant files withdrawal memo
and seeks to withdraw the Petition. The Petition is dismissed as withdrawn.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/